

F. No. J-11015/1/2025-Judicial  
Government of India  
Ministry of Law & Justice  
Department of Legal Affairs  
(Judicial Section)  
\*\*\*\*

Shastri Bhawan, New Delhi  
Dated the 27<sup>th</sup> March, 2025

**ORDER**

The President is pleased to delete the name of Sh. Sanoujam Shyam Charan Singh, Advocate from the panel for District & Subordinate Courts, Imphal (West) with immediate effect.

2. Consequently, the name of Sh. Sanoujam Shyam Charan Singh, Advocate occurring in this Department's Order No. J-11017/12/2018-Judicial dated 27.10.2020 (read with No. J-11017/3/2024-Judicial (1) dated 07.02.2024) at serial number 4 under 'District - Imphal West' as 'Standing Government Counsel', stands omitted.

2. Hindi version of this orders will follow.



(M. C. Prusty)  
Senior Government Advocate

Copy (through email) to:

1. PS to Hon'ble MoS (I/C) L&J.
2. PSO to Law Secretary/PSO to all Additional Secretaries, Joint Secretaries in the main secretariat of Department of Legal Affairs.
3. The Deputy Solicitor General of India, High Court of Manipur.
4. Branch Secretariat, Kolkata.
5. Sh. Sanoujam Shyam Charan Singh, Advocate.
6. Cash (LA) Section to stop retainership fee to aforesaid Advocate.
7. Pay & Accounts Office, Department of Legal Affairs, New Delhi.
8. Office copies.

(Kumar Gaurva)  
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